

Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHIVENDRA BARRADUR	CGS C	ROC	<u>Shivendra</u>
2.				

Since, today the Advocates are on strike.

Put up on 05th December, 2019.

Dated: 04.11.2019

sd

(Rajesh Dayal Khare)
MEMBER (J)